

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO.3475 OF 2009
(Arising out of S.L.P. (C) No.11113 of 2007)

Union of India and Anr.

...Appellant(s)

Versus

Manju G.S. and Ors.

...Respondent(s)

With Civil Appeal No.3476 of 2009 @ S.L.P. (C) No.11750 of 2007

O R D E R

In the order dated 11th May, 2009, the words “Writ Appeal Nos. 626/2007 and 507/2007” be read as “Writ Appeal Nos. 626/2007 and 509/2007”.

Ordered accordingly.

[B.N. AGRAWAL]

.....J.

[G.S. SINGHVI]

.....J.

**New Delhi,
May 29, 2009.**

JUDGMENT